

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga(Incharge)
COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL.CASE	100064/2003	The State ACB BMU Vs Sayali Sanjeev Joshi	APP
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100099/2017	The ACB BMU Vs Sunil Narayan Bharne and other 01	
<u>EVIDENCE</u>				
3	SPL CASE ACB	100068/2014	The State ACB Mumbai Vs Rajesh Laxman Dhanavade 2. Amita Rajesh Dhanavade	
<u>REPLY/SAY</u>				
4	SPL CASE ACB	100018/2018	The State of ACB Vs Rajashri Shripad Palande and another 1	
(Main Matter REMAND APPLN ACB/0100009/2015)				
5	MISC APPLN ACB	101592/2019	The State of Maharashtra Anti Corruption Bureau Vs Rajesh Laxman Dhanawade and Others	
<u>APPEARANCE</u>				
6	SPL CASE ACB	100044/2019	The State of ACB Mumbai Vs Milind Tatoba Idekar and Another 1	PP
7	SPL.CASE	100866/2020	The State- ACB BMU Vs Madhukar Baburao Nikalaje and another	PP

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100463/2018	C. Antony Louis - Revisionist - in -person Vs State - Respondent	
<u>HEARING</u>				
2	CRI APPEAL	100259/2016	M/s. Premier Galvanizers @ MA 708/16 @ BA 594/16 - Applicant Vs Kartik Prakash Parekh Prop. M/s. Shreeji Impexand The State of Maharashtra - Respondent	Masood Peshimam
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100038/2017	The State ACB BMU Vs Yogesh Suresh Pandit and another	
<u>EVIDENCE</u>				
4	SPL CASE ACB	100004/2016	The State ACB BMU Vs Baban Kamlakar Patil	
<u>COMPLIANCE</u>				
5	CRI APPEAL	100201/2019	Anil Singh - Applicant Vs Tulip Travel Services Private Ltd. - Respondent	Rajender Singh Saluja
<u>STAYED BY HONBLE HIGH COURT</u>				
6	SPL CASE ACB	100094/2017	The State of ACB Vs Shri. Ashok Lal and others 12	

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Criminal Cause List Dated 28-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE ACB	100085/2017	The State of ACB, BMU Vs Hemangi Hemant Chemburkar and another	
2	MISC APPLN ACB	101599/2019	The State of Maharashtra Anti Corruption Bureau Vs Baliram Ramchandra Shinde and Others	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100029/2017	The State ACB BMU Vs Kailas Ramchandra Baradwaj and others	
4	SPL CASE ACB	100106/2017	The State of ACB Vs Baliram Ramchandra Shinde	
<u>EVIDENCE</u>				
5	SPL CASE ACB	100008/2017	The State ACB BMU Vs Jaydeep Baburao Salunkhe	
6	SPL CASE ACB	100101/2017	The State of ACB Vs Prashant Maruti Gaikwad	
<u>CHARGE</u>				
7	SPL CASE ACB	100036/2019	The State- ACB BMU Vs Milind Yashwant Keer and another	

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Criminal Cause List Dated 29-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	MISC APPLN ACB	101598/2019	The State of Maharashtra Anti Corruption Bureau Vs Mohan Vithoba Lokegaonkar and Others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100039/2017	The State ACB Vs Prashant Jaysing Sawant	
(Main Matter REMAND APPLN ACB/0100026/2015)				
<u>EVIDENCE</u>				
3	SPL CASE ACB	100022/2016	The State ACB BMU Vs Sampat Bhaurao Suryvanshi	APP Lade Adv. Kulkarni
<u>STAYED BY HONBLE HIGH COURT</u>				
4	SPL CASE ACB	100042/2016	The State ACB BMU Vs Mohan Vithoba Lokegaonkar and others	

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 45 ADDL SESSIONS JUDGE
Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE</u>				
1	SPL CASE ACB	100049/2016	The State ACB BMU Vs Devraj Amul Shetty	
(Main Matter REMAND APPLN ACB/0100060/2015)				
<u>REPORT</u>				
2	SPL CASE ACB	100009/2019	The State of A.C.B.,B.M.U. Vs Niyaz Ahamed Kazi and another	
